GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:5219 ANSWERED ON:20.04.2001 PRODUCTION OF SPICES UMMAREDDY VENKATESWARLU

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the total production of spices in the country during last three years, State-wise and Spices-wise;
- (b) the State which has contributed maximum revenue to the Spices Board in terms of excise duty from spices;
- (c) the total revenue earned by the Spices Board;
- (d) the amount out of the total revenue derived by the spices, is being allocated to different States for spices development;
- (e) whether the allocations are disproportionate to revenue realisation; and
- (f) if so, the reasons therefor and the steps being taken by the Board to set right this anomaly?

Answer

MINISTER FOR COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN)

- (a) Statement indicating latest available figures regarding production of major spices in the country during the last three years is annexed.
- (b) States do not contribute directly to the revenue of the Spices Board in terms of excise duty from spices.
- (c) Spices Board does not earn any revenue of its own. Government provides budgetary support to the Spices Board for carrying out developmental activities and also the day to day expenses of the Board. Government of India also collects cess on export of spices. The cess collected on export of spices for the last three years is as follows:

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(Rs. in lakhs)
Year Estimated cess collection

1997-98 1134.05
1998-99 1115.62
1999-2000 1012.54
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Source: Spices Board.

Apart from releases and grants from Government, the Spices Board generates about Rs. 40-50 lakhs from its internal resources.

(d) to (f): The amount allocated to different States for spices development under Centrally Sponsored Scheme/ Integrated Programme for development of spices for the year 1999-2000 is given below:-

(Rs. in lakhs)

Name of State 1999-2000
Andhra Pradesh 253.54
Arunachal Pradesh 87.65
Assam 42.39
Bihar 73.95
Goa 3.2
Gujarat 94.6
Haryana 85.78
Himachal Pradesh 31.89
Jammu & Kashmir 5.41
Karnataka 361.35
Kerala 872.98
Madhya Pradesh 110.09
Maharashtra 135.23
Manipur 26.85
Meghalaya 48.67
Mizoram 64.56
Nagaland 22.31
Orissa 128.53
Punjab 25.2
Rajasthan 147.9
Sikkim 112.73
Tamil Nadu 234.76
Tripura 43.02
Utter Pradesh 35.7
West Bengal 51.73
Pondicherry 3
A&N Island 20
Total 3123

Source: Ministry of Agriculture, Department of Agriculture & Co-operation.

As may be seen from the above statement Kerala, Karnataka, Andhra Pradesh and Tamil Nadu are the highest recipients of the funds, who are also the major producers and exporters of spices from India.

ANNEXURE TO THE REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 5219, FOR ANSWER ON 20.4.2001, REGARDING PRODUCTION OF SPICES

Item Year Kerala Andhra P Karnataka Orissa T. Nadu W. Bengal M.P. Rajasthan Arunachal P Meghalaya Mizoram Maharashtra Gujarat U.P. Others All India